

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/36/2016

Date : 22.02.2016

In partial modification of this office order No.Estt.(RJS)/30/2016 Dated 16.02.2016, **Shri Saleem Badar**, an Officer in Senior Civil Judge cadre, who is under transfer from Sr.-CJ-Cum-ACJM, Shahpura (Jaipur District) to Addl.SR.CJ-Cum-ACMM No.4, Jaipur Metropolitan now, is hereby transferred/ posted as **Sr.CJ-cum-ACJM No.2, Spl. Court, JDA, Jaipur** vice Shri Ramesh Kumar Joshi instead of Additional Sr.CJ-Cum-ACMM No.4, Jaipur Metropolitan.

Note:

1. He is directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
2. He has been transferred on his own request shall not be entitled to claim transfer allowance and joining time.

BY ORDER,



REGISTRAR GENERAL

Date : 22.02.2016

No.Estt.B2(v)1/2016/1712

Copy forwarded to the following for information and necessary action :-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar General/Registrar(Vlg.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/ Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. **The Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.**
12. P.S. to All Hon'ble Judges at Jodhpur.
13. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell
RJS Leave/Jr.Actt./Building Cell



REGISTRAR GENERAL